



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

SEBI Bhavan-II, Plot No.C7, G-Block,
Bandra Kurla Complex, MUMBAI - 400 051

CERTIFICATE No. 9290 of 2026

**Certificate under section 28A of the Securities and Exchange Board of India Act, 1992
read with section 222 of the Income Tax Act, 1961**

Sl. No.	Name of entities	PAN	Address(es) of entities
1	Harsha Ishvarbhai Solanki	DCXPS3726R	886 Marwadi Street, Hajam Street, Ghee Kanta Road, Ahmedabad - 380001
2	Khushbu Arjunbhai Padhiyar	EBFPP6804K	691/9, Bakarali Ni Vadi, Near Rahmutullah Masjid, Dariyapur, Ahmedabad - 380001
3	Nitaben Babulal Khalas	BZVPK9515P	811 Marwadi Street, Hajam Galli, Ajad Galli, Ghee Kanta Road, Shapur, Ahmedabad - 380001
4	Nimeshkumar Baldevbhai Parmar	CDUPP7466C	1723-5, Ottam Pole Same, Shahpur, Ahmedabad - 380001
5	Taraben Kirankumar Padhiyar	CXSPP4797A	811-5 Marwadi Street, Hajam Galli, Ajad Galli, Ghee Kanta Road, Ahmedabad - 380001
6	Ravi Dipakbhai Barupal	AOBPB8419F	818-9 Hazam Galli, Ajad Galli, Ghee Kanta Road, Ahmedabad - 380001
7	Rakeshbhai Kishanbhai Pandya	CUMPP3101K	i) B G 1 Rajnand Residency, Opp Shrinath Residency, Narol, Nr Sohang Hill, Narol Daskroi, Ahmedabad, Gujarat - 382405; ii) A-403, Vinayak Residency, Narol, Nr Kalash-3, Vatva Canal Road, Ahmedabad, Gujarat - 382440; iii) 808-2 Marwadi Street, Hajam Galli, Ajad Galli, Mirzapur, Ahmedabad - 380001
8	Jayesh Ganpatlal Pansal	AWUPP5121F	H No. 686/16, Baker Ali Ni Wadi, Mirzapur, Ahmedabad - 380001
9	Rajaniben Jayeshbhai Pansal	FPTPP7859P	686/16, Bakar Ali Vadi, Geetakanta, Ahmedabad - 380001
10	Bhavika Prakash Rathod	BPDPR8645R	791/28 Green Field Ni Chali, Ghee Kanta Road, Shahpur, Ahmedabad - 380001
11	Rita Arvindbhai Rangi	DYHPR5253J	1252/21 Soni Ni Chawl, Pattharkuwa Relief Road, Ahmedabad - 380001
12	Badamilal Banshilal Garg	AWVPG2759F	809-A, Hajam Galli, Ajad Marg, Mirzapur, Ahmedabad - 380001
13	Lataben Narotambhai Rangi	AYRPR7467F	809-A, Hajam Galli, Ajad Marg, Mirzapur, Ahmedabad - 380001

14	Navin Shankarlal Tank	AFJPT4067J	5, Drashtee Duplex, Nr. Chetanya Nagar, Navrangpura, Ahmedabad - 380009
15	Vishnu Shantibhai Parmar	CDHPP8536J	735/317 Govindlal Ni Chali, Kabir Chowk, Sabarmati, Ahmedabad - 380005
16	Komal Vaghaji Chauhan	BHYPC1780R	Rabari Vas, Behind Police Commissioner Office, Shahibag, Ahmedabad - 380004
17	Dayaben Marvadi	DCEPM0246P	Somnath Nagardas In Chali, Opp Vikram Mill, Saraspur, Ahmedabad - 380018
18	B B Commercial Ltd	AABCB4535B	No. 902, Akshat Tower, Near Pakwan Cross Road, S. G. Highway, Bodatar, Ahmedabad, Gujarat - 380054
19	Bhargaviben Shamalbhai Raval	ATEPR0799N	3 Gokul Society, Vijapur, Mahesana, Gujarat - 382870
20	Prakash Chunilal Mudethiya	AUOPM4259K	i) D1, Punit Nagar Tenament, Row House Punit Flat, Ranip, Ahmedabad - 382480; ii) 105-Raj Complex, Nearby Shraddha Hospital, Ranip, Ahmedabad, Gujarat - 382480
21	Ramnath Sharma	IBYPS8699E	i) 303 Silver Arcade Flat, Near Royal Orchid Hotel, Mujmahuda, Vadodara - 390020; ii) Narol, Nr Kalash-3, Vatva Canal Road, Ahmedabad, Gujarat - 382440

NOTICE OF DEMAND UNDER RULE 2 OF THE SECOND SCHEDULE TO THE INCOME-TAX ACT, 1961 READ WITH SECTION 28A OF THE SECURITIES AND EXCHANGE BOARD OF INDIA ACT, 1992.

1. This is to certify that a sum of Rs. 45,37,000/- (Rupees Forty Five Lakh Thirty Seven Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum as detailed below is due to SEBI from you jointly and severally:

Description of Dues	Amount (in Rs.)
Penalty imposed on Harsha Ishvarbhai Solanki (PAN: DCXPS3726R); Khushbu Arjunbhai Padhiyar (PAN: EBFPP6804K); Nitaben Babulal Khalas (PAN: BZVPK9515P); Nimeshkumar Baldevbhai Parmar (PAN: CDUPP7466C); Taraben Kirankumar Padhiyar (PAN: CXSPP4797A); Ravi Dipakbhai Barupal (PAN: AOBPB8419F); Rakeshbhai Kishanbhai Pandya (PAN: CUMPP3101K); Jayesh Ganpatlal Pansal (PAN: AWUPP5121F); Rajaniben Jayeshbhai Pansal (PAN: FPTPP7859P); Bhavika Prakash Rathod (PAN: BPDPR8645R); Rita Arvindbhai Rangi (PAN: DYHPR5253J); Badamilal Banshilal Garg (PAN: AWWPG2759F); Lataben Narotambhai Rangi (PAN: AYRPR7467F); Navin Shankarlal Tank (PAN: AFJPT4067J); Vishnu Shantibhai Parmar (PAN: CDHPP8536J); Komal Vaghaji Chauhan (PAN: BHYPC1780R); Dayaben Marvadi (PAN: DCEPM0246P); B B Commercial Ltd (PAN: AABCB4535B); Bhargaviben Shamalbhai Raval (PAN: ATEPR0799N); Prakash Chunilal Mudethiya (PAN:	42,00,000/-

AUOPM4259K) and Ramnath Sharma (PAN: IBYPS8699E) jointly and severally by the Adjudicating Officer vide Order No. Order/AK/DS/2025-26/32082-32109 dated 12.02.2026 in the matter of trading activity in the scrip of ANI Integrated Services Limited	
Interest from February, 2026 to September, 2026 @ 1% p.m.	3,36,000/-
Recovery cost	1,000/-
Total	45,37,000/-

2. You are hereby directed to pay the total amount as mentioned above within 15 (Fifteen) days of the receipt of this Notice by way of direct credit through EFT/NEFT/RTGS to A/c No. SEBIRDPEN9290 of ICICI Bank, IFSC code - ICIC0000106 (OR) online payment facility available on the "Recovery Payment" module on the website: <https://siportal.sebi.gov.in> (OR) payment link available on the following path: SEBI Website > Enforcement > Recovery Proceedings > Pay Now failing which the Recovery Officer shall proceed to recover the amount due in accordance with the provisions of section 28A of the Securities and Exchange Board of India Act, 1992 read with sections 220 to 227, 228A, 229 and 232 of the Income-tax Act, 1961 and the Second Schedule to the said Act along with the rules made thereunder.
3. In the event of non-payment of the dues as above, SEBI shall recover the money by one or more of the following modes, namely: -
 - a) Attachment and sale of your movable property;
 - b) Attachment of your bank accounts;
 - c) Attachment and sale of your immovable property;
 - d) Arrest and detention in prison;
 - e) Appointing a receiver for the management of your movable and immovable properties.
4. Further, as per Explanation 1 to section 28A of the SEBI Act, any direct or indirect transfer of your property or monies held in bank accounts to your spouse or minor child or son's wife or son's minor child, otherwise than for adequate consideration, on or after February 12, 2026, shall be deemed to be your property or money for the purpose of recovery.
5. You are also advised to take note that upon service of this notice, you are not competent to mortgage, charge, lease or otherwise deal with any property belonging to you except with the permission of the Recovery Officer and any such transfer shall be deemed void as per rule 16 of the Second Schedule to the Income-tax Act, 1961 read with section 28A of the SEBI Act.
6. Any confirmation of e-payment(s) made (in the format as given in table below) should be forwarded to "The Recovery Officer, Securities and Exchange Board of India, SEBI Bhavan-II, Plot No. C - 7, "G" Block, Bandra Kurla Complex, Bandra (E), Mumbai - 400051." or sent by email to paridhia@sebi.gov.in & recoveryho1@sebi.gov.in

Case Name and Recovery Certificate Number :	
Name of Payee :	
Date of Payment:	
Amount Paid :	
Transaction No. :	
Bank Details (Bank Name, Branch Name, IFSC Code and Account No.) from which payment is made :	

Note: In the absence of confirmation of e-payment as per the above format, the credits made will not be accounted towards your dues.

7. In addition to the aforesaid dues, you will also be liable for further interest, all costs, charges and expenses incurred in respect of recovery proceedings against you.

Date: 01.09.2026

**DEEPU ANANDAN
DEPUTY GENERAL MANAGER
AND RECOVERY OFFICER**

Copy to:

CDSL, NSDL, All Mutual Funds in India	With a request to provide the holding details of Harsha Ishvarbhai Solanki (PAN: DCXPS3726R); Khushbu Arjunbhai Padhiyar (PAN: EBFPP6804K); Nitaben Babulal Khalas (PAN: BZVPK9515P); Nimeshkumar Baldevbhai Parmar (PAN: CDUPP7466C); Taraben Kirankumar Padhiyar (PAN: CXSPP4797A); Ravi Dipakbhai Barupal (PAN: AOBPB8419F); Rakeshbhai Kishanbhai Pandya (PAN: CUMPP3101K); Jayesh Ganpatlal Pansal (PAN: AWUPP5121F); Rajaniben Jayeshbhai Pansal (PAN: FPTPP7859P); Bhavika Prakash Rathod (PAN: BPDPR8645R); Rita Arvindbhai Rangi (PAN: DYHPR5253J); Badamilal Banshilal Garg (PAN: AWVPG2759F); Lataben Narotambhai Rangi (PAN: AYRPR7467F); Navin Shankarlal Tank (PAN: AFJPT4067J); Vishnu Shantibhai Parmar (PAN: CDHPP8536J); Komal Vaghaji Chauhan (PAN: BHYP C1780R); Dayaben Marvadi (PAN: DCEPM0246P); B B Commercial Ltd (PAN: AABCB4535B); Bhargaviben Shamalbhai Raval (PAN: ATEPR0799N); Prakash Chunilal Mudethiya (PAN: AUOPM4259K) and Ramnath Sharma (PAN: IBYPS8699E) immediately by return e-mail and intimate to the Recovery Officer in case any sale or redemption request is received from the Defaulter after the date of this Notice of Demand
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